

Industrial Development Centres

†792. SHRIMATI KUM KUM-RAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of Industrial Development Centres established in the private sectors under the new liberalized policy in the country during the last three years;

(b) the total amount allocated to the said Centres during the same period; and

(c) the effective measures taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): (a) In pursuance of this Ministry's policy to encourage establishment of Industrial Parks for strengthening the infrastructure sector of the country, tax incentives are provided to the undertakings developing/operating/maintaining Industrial Parks under the Income Tax Act. Under this scheme, 15 Industrial Parks being developed by the Private Sector in different parts of the country, have been accorded Income Tax exemption by this Ministry. A statewise break up of these Industrial Parks is given in the enclosed statement (See below).

(b) and (c) Under this scheme for the development of Industrial Parks, there is no provision for central allocation for the Industrial Parks. However, there is a scheme of tax rebate under the Income Tax Act as referred to in answer (a).

Statement

Approvals given U/s 80 IA Sub Section (iii) of the it act to industrial parks under scheme notified by this Ministry vide S.O. No. 1201(e), Dated 01.12.1999

| Sl. No. | State | Name of Industrial Undertaking & Location | Type IP/MT | Domestic FDI | Total Investment (in Rupees Crores) | Date of Approval |
|---------|---------------|---|------------|--------------|-------------------------------------|------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | |
| 1. | Uttar Pradesh | a) M/s Banaras Marble & Granites Ltd., Distt-Gautam Budha Nagar | IP | 40.00 | 00.00 | 05.01.2000 |
| | | b) M/s TECHCRAFT, Distt.-Gautam Budh Nagar | IP | 5.00 | 00.00 | 15.05.2000 |
| TOTAL: | | | | 45.00 | | |

†Original notice of the question was received in Hindi.

[31st July, 2000]

RAJYA SABHA

| 1 | 2 | 3 | 4 | 5 | 6 | |
|--|-------------------|--|----|----------|--------|------------|
| 2. | Andhra Pradesh | a) M/s L&T Infocity Ltd. Distt.-Ranga Reddy | IP | 1500.00 | 00.00 | 02.08.1999 |
| | | b) M/s Baan IT Park India Pvt. Ltd., Distt-Hyderabad | IP | 00.00 | 116.00 | 16.09.1999 |
| | | Total | | 1500.00 | 116.00 | |
| 3. | Karnataka | a) M/s Hulamani Brothers Packaging Pvt. Ltd., Distt. Bagalkot | IP | 4.85 | 00.00 | 04.08.1999 |
| | | b) M/s International Technology Park Ltd. Distt-Bangalore | IP | 413.57 | 148.00 | 14.10.1999 |
| | | c) M/s Bridgade Enterprises Pvt. Ltd., Distt-Bangalore | IP | 22.2928 | 00.00 | 08.03.2000 |
| | | d) M/s Shyamraju & Co. (India) Pvt. Ltd., Distt.-Bangalore | IP | 85.00 | 00.00 | 29.03.2000 |
| | | e) Prasad Technology Park Pvt. Ltd., Distt.-Bangalore | IP | 4.00 | 00.00 | 18.07.2000 |
| | | Total | | 529.7128 | 148.00 | |
| 4. | Maharastra | a) M/s Tata Housing Development Co. Ltd. Distt.-Mumbai | IP | 143.50 | 00.00 | 09.07.1999 |
| | | b) M/s Soniya Technology Park Pvt. Ltd., Distt. Pune | IP | 411.88 | 00.00 | 22.12.1999 |
| | | c) M/s Vansum Industries, Distt.-Pune | IP | 18.50 | 00.00 | 05.06.2000 |
| | | d) M/s Magarpatta Township Dev. & Construction Co. Ltd., Distt.-Pune | IP | 639.62 | 00.00 | 30.06.2000 |
| | | Total | | 1213.50 | | |
| 5. | Chandigarh (U.T.) | a) M/s Quark Infrastructure (P) Ltd. | IP | 132.00 | 00.00 | 15.03.2000 |
| | | Total | | 132.00 | | |
| 6. | West Bengal | a) Shelter Projects Ltd., Distt.-South 24 Paraganas | IP | 76.50 | 00.00 | 24.07.2000 |
| | | Total | | 76.50 | | |
| Total — Rs. 3496.7128 crs and FDI of Rs. 264 crs. Grand Total — Rs. 3760.7128 crs. | | | | | | |